

Central Administrative Tribunal
Principal Bench

OA No. 1645 of 2004

New Delhi, this the 26th day of July, 2004

Hon'ble Shri V.S. Aggarwal, Chairman
Hon'ble Shri S.A. Singh, Member (A)

Dr. Amit Kumar Kohli,
S/o Sh. Jawahar Lal Kohli,
R/o 81, Takhan, Near Gurudwara,
Pillibhit (Uttar Pradesh) ...Applicant

(By Advocate: Sh. U. Shrivastava)

-versus-

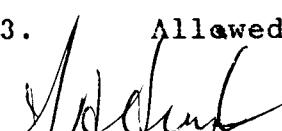
1. Union of India through
The Secretary,
Ministry of Railway,
Rail Bhawan, New Delhi.
2. The General Manager,
Northern Railway,
Baroda House, New Delhi.
3. The Chief Medical Director,
Northern Railway, Baroda House,
New Delhi.
4. The Joint Director Estt. (Gaz.)
Railway Board, G.O.I.,
Ministry of Railways,
New Delhi. ...Respondents

ORDER (ORAL)

By Shri Justice V.S. Aggarwal, Chairman:

Learned counsel for applicant states that he would submit a fresh representation and thereafter, if advised, will take recourse in accordance with law.

2. Subject to aforesaid, he does not press the aforesaid Original Application.
3. Allowed as prayed. Dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman